

CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,

ORDER SHEET

COURT NO.: 1 24/01/2019

C.P./260/6/2019 B MAHANANDA

O.A./260/524/2016 -V/S-M.A./260/11/2017 G MOHAN

FOR ADMISSION

ITEM NO: 27

FOR APPLICANTS(S) Adv. : Mr.S.K.Ojha

FOR RESPONDENTS(S) Adv.: Mr.S.Behera, Sr. Panel Counsel

Notes of The Registry	Order of The Tribunal	
egie j	Mr.S.K.Ojha, learned counsel for the applicant submitted that he does not want to press the Contempt Petition. Mr.S.Behera, learned counsel for the respondents is present. Accordingly the Contempt Petition is dropped. Notices are discharged.	
	(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)
	I.Nath	

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